NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016 With TP No. 41/397-398/NCLT/AHM/2016 (New) C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014 With C.P. No. 54/397-398/CLB/MB/2013 (Old)

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Agroweb Trading Pvt. Ltd.

V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

VIJANZ-SH ATRZ

ADVOCATZ

JATIN SAHBAL

Navin Palmog, Adw Fladdear and Palmer, Adv

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Advocate Mr. Vijayesh Atre with Learned Advocate Mr. Jatin Sehgal present for Respondents no. 1 to 6.

Learned Advocate Mr. Vijayesh Atre filed Vakalatnama for Respondents no. 4 to 6.

Heard further arguments of learned Counsel for Respondents no. 1 to 6.

For reply arguments of Learned Counsel for Petitioner.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.